

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1245**  
TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2024

**LANDLESS FARMERS**

1245. SHRI HARISH CHANDRA MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the number of landless farmers in the country, State-wise;
- (b) the number of landless farmers receiving pension under PM Shram Yogi Maan-dhan Yojana, State-wise; and
- (c) the number of landless farmers receiving benefits under PM Kisan scheme, State-wise?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): No specific census/ survey of landless farmers has been conducted and as such the exact number of landless farmers in the country is not available. However, State-wise number of wholly leased-in operational holdings/landless farmers in the country as per Agriculture Census, 2015-16, is given in the Annexure.

(b): The Government of India launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs. 3000/- after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs.15000/- or less and who are not a member of EPFO/ESIC/NPS (Government funded) can join the PM-SYM Scheme. The number of landless farmers receiving pension under the scheme is not available, as the scheme was launched in 2019 and the first pay-out will start in 2039.

(c): Does not arise, as the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is a Central Sector Scheme applicable to landholding farmers only.

**Annexure**

<b>Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 1245 due for answer on 30/07/2024</b>		
<b>S. No.</b>	<b>States/ UTs</b>	<b>No. of Wholly Leased-in Holdings (in absolute number)</b>
1	A&N Islands	12
2	Andhra Pradesh	30,445
3	Arunachal Pradesh	0
4	Assam	3,012
5	Bihar	4,090
6	Chandigarh	0
7	Chhattisgarh	377
8	D&N Haveli	2
9	Daman & Diu	0
10	Delhi	0
11	Goa	4,121
12	Gujarat	0
13	Haryana	0
14	Himachal Pradesh	200
15	Jammu & Kashmir	960
16	Jharkhand	2,392
17	Karnataka	98
18	Kerala	21,853
19	Lakshadweep	0
20	Madhya Pradesh	8,340
21	Maharashtra	776
22	Manipur	6,627
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	317
26	Odisha	2,83,071
27	Puducherry	223
28	Punjab	6,576
29	Rajasthan	5,486
30	Sikkim	1,037
31	Tamil Nadu	9,899
32	Telangana	763
33	Tripura	1,575
34	Uttar Pradesh	21,220
35	Uttarakhand	148
36	West Bengal	1,17,665
<b>All India</b>		<b>5,31,285</b>

Source: Agriculture Census 2015-16, Department of Agriculture & Farmers Welfare.

Note: Wholly leased-in is the land taken on lease completely from others without any permanent right of possession for the lessee.

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